

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 134
ANSWERED ON MONDAY, NOVEMBER 25, 2024
AGRAHAYANA 4, 1946 (SAKA)**

**CONSTITUTION OF EVALUATION COMMITTEE
(EAC)
QUESTION**

134. Shri Ravindra Shukla Alias Ravi Kishan:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government has formed any Evaluation Committee (EAC) in the Ministry of Corporate Affairs;**
- (b) the details of the criteria adopted by the Government after the constitution of EAC; and**
- (c) the details of the projects approved by the EAC till date?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF ROAD, TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

**(a) to (c):- The Ministry of Corporate Affairs has not constituted any
Evaluation Committee (EAC).**
